## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 401 ANSWERED ON 30/11/2021

## WORKS UNDERTAKEN UNDER MGNREGS IN KERALA

#### 401. SHRI M.K. RAGHAVAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there has been any delay in payment of Mahatma Gandhi National Rural Employment Generation Scheme (MGNREGS) funds to States by the Central Government;
- (b) if so, the details thereof;
- (c) if not, the details of total amount of funds allocated to the State of Kerala for the financial year 2021-22 under MGNREGS; and
- (d) whether the Government maintains list of works undertaken under MGNREGS by the State and if so, the list of works being undertaken by Kerala State in financial year 2021-22 and total amount of money spent under MGNREGS by the State of Kerala for FY 2021-22?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget and performance of the States during the financial year.

Further, the funds release under Mahatma Gandhi NREGS is based on the provision of the Act and guidelines. As per guidelines, the first installment of the first tranche will be released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The 2nd Tranche is released on submission of proposal in the prescribed format by the State and subject to fulfillment of all the prescribed conditions. The funds for 2nd tranche can only be released after receipt of Audited UC and Audited report of previous financial year

State/UT wise details of pending liabilities for wage component as on 25.11.2021 is given at **Annexure-I.** 

State/UT wise details of pending liabilities for material component as on 25.11.2021 is given at **Annexure-II.** 

(c) Under Mahatma Gandhi NREGS, no State/UT-wise (including State of Kerala) fund allocation is made, as it is a demand driven scheme. In the current financial year (FY) 2021-22 (as on 25.11.2021), an amount of Rs. 2055.91 crore has been released to the State of Kerala.

(d) The details of category wise completed and ongoing works along with expenditure under Mahatma Gandhi NREGS in the State of Kerala in the FY 2021-22 is given at **Annexure-III.** 

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Annexure-I referred in reply to part (a	) & (b) of Lok Sabha	<b>Unstarred Question No.401</b>
due for answer on 30.11.2021		

Sl. No.	State/UT	Wage Liability (Rs. in Lakh)
1	ANDHRA PRADESH	36990.83
2	ARUNACHAL PRADESH	6759.12
3	ASSAM	0.00
4	BIHAR	29618.61
5	CHHATTISGARH	2195.34
6	GOA	0.00
7	GUJARAT	0.00
8	HARYANA	1500.34
9	HIMACHAL PRADESH	15670.17
10	JAMMU AND KASHMIR	10934.93
11	JHARKHAND	20693.82
12	KARNATAKA	50888.40
13	KERALA	0.00
14	LADAKH	54.23
15	MADHYA PRADESH	38258.58
16	MAHARASHTRA	10689.04
17	MANIPUR	0.00
18	MEGHALAYA	3395.59
19	MIZORAM	6923.41
20	NAGALAND	2277.99
21	ODISHA	0.00
22	PUNJAB	11112.44
23	RAJASTHAN	5765.71
24	SIKKIM	0.00
25	TAMIL NADU	13330.71
26	TELANGANA	4798.77
27	TRIPURA	0.00
28	UTTAR PRADESH	0.00
29	UTTARAKHAND	0.00
30	WEST BENGAL	124440.01
31	ANDAMAN AND NICOBAR	0.00
32	LAKSHADWEEP	0.00
33	PUDUCHERRY	33.37
24	THE DADRA AND NAGAR HAVELI	
34	AND DAMAN AND DIU	0.00
	Total	396331.40

(As per MIS)

Annexure-II referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No.401 due for answer on 30.11.2021

Sl No.	State/UT	Material Liability (Rs. in Lakh)
1	ANDHRA PRADESH	134068.9
2	ARUNACHAL PRADESH	4519.9
3	ASSAM	6466.28
4	BIHAR	54832.50
5	CHHATTISGARH	26136.55
6	GOA	1.08
7	GUJARAT	11394.92
8	HARYANA	4594.65
9	HIMACHAL PRADESH	4043.94
10	JAMMU AND KASHMIR	4019.34
11	JHARKHAND	20886.94
12	KARNATAKA	50854.94
13	KERALA	11737.22
14	LADAKH	35.5
15	MADHYA PRADESH	86182.33
16	MAHARASHTRA	8882.39
17	MANIPUR	6857.13
18	MEGHALAYA	11037.27
19	MIZORAM	24.98
20	NAGALAND	1099.75
21	ODISHA	76585.8
22	PUNJAB	15905.06
23	RAJASTHAN	83214.15
24	SIKKIM	877.85
25	TAMIL NADU	38998.24
26	TELANGANA	26007.55
27	TRIPURA	1593.8
28	UTTAR PRADESH	14879.43
29	UTTARAKHAND	12028.09
30	WEST BENGAL	107689.32
31	ANDAMAN AND NICOBAR	10
32	LAKSHADWEEP	
33	PUDUCHERRY	8.33
34	THE DADRA AND NAGAR	
	HAVELI AND DAMAN AND DIU	(
	Total	825474.2

(As per MIS)

Annexure-III referred in reply to part (d) of Lok Sabha Unstarred Question No.401 due for answer on for answer on 30.11.2021

The details of category wise completed and ongoing works along with expenditure under Mahatma Gandhi NREGS in the State of Kerala in the FY 2021-22 (as on 26.11.2021)						
	Completed		Ongoing			
Name of the category	Number of works	L .	Number of works	Expenditure (Rs. in Lakh)		
Rural Infrastructure	1184	834.48		1449.21		
Bharat Nirman Sewa Kendra	0	0	9	7.02		
Coastal Areas	0	0	0	0		
Drought Proofing	3507	997.52	18067	8942.03		
Fisheries	8	0.1	25	0.55		
Flood Control and Protection	3929	1793.03	9760	6800.93		
Food Grain	0	0	0	0		
Land Development	13541	4030.6	43382	31280.52		
Micro Irrigation Works	3937	883.99	11842	5024.07		
Other Works	0	0	101	2.38		
Play Ground	1	0	20	5.64		
Renovation of traditional water bodies	1770	517.81	7355	1920.58		
Rural Connectivity	8560	16777.97	23038	26942.4		
Rural Drinking Water	76	3.19	686	1.44		
Rural Sanitation	1550	122.62	6381	285.04		
Water Conservation and Water Harvesting	24993	7654.21	74127	70462.09		
Works on Individuals Land (Category IV)	70585	18896.76	181194	34546.48		
Total	1,33,641	52,512.30	3,80,016	1,87,670.37		

(As per MIS)

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